

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (c) The agenda for the meeting of Central Board of Trustees (CBT), Employees' Provident Fund (EPF) is prepared by Employees' Provident Fund Organisation (EPFO). The last meeting of CBT, EPF was held on 25.02.2013.

ESI medical college and hospital at Bhubaneswar

410. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(c) whether it is a fact that the Employees State Insurance (ESI) Corporation has taken over possession of land near Bhubaneswar in October, 2009 to establish a medical college and a hospital;

(b) if so, the steps taken by Government to start the institution; and

(c) the reasons for such inordinate delay in starting construction and non-completion of the college and hospital?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Yes, Sir. The construction plan for setting up a Medical College in Bhubaneswar has been approved by Bhubaneswar Development Authority (BDA) and necessary approvals from various departments have been obtained.

(c) The delay in starting construction is due to representations from various public forums and representatives demanding a Medical College at Rourkela instead of Bhubaneswar. In view of these representations, a Sub-Committee was constituted by the Government to decide the location of Medical College in Odisha. The report of the Sub-Committee is under consideration of the Central Government.

Social security for unorganized workers

†411. SHRI RAGHUNANDAN SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware of the plight of workers engaged in the unorganized sector;

(b) if so, the details thereof and the action taken to improve their conditions;

†Original notice of the question was received in Hindi.